

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Krishna Industrial Corporation Limited Date of Commencement of Liquidation: 27-07-2020; List of Stakeholders as on Date: 15-02-2021; Name of IP: Mr. Rajendran Shanmugam; Last 5 digit of registration number: 10241

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		2498911						NA
3	Secured financial creditors	2	356003162	2	355525914		477248		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	48	35172876				5999875	29173001	Annexure 5
6	Operational creditors (Employees)	64	22111846				5077851	17033995	Annexure 6
7	Operational creditors (Government Dues)	5	16435409	2	1684363		1590213	13160833	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	9	4341584	6	1916911		2424673		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	5	77746597				35074467	42672130	Annexure 9
Total		133	514310385	10	359127188	0	50644327	102039959	